NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.561/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name of the Company J.B. Marketing Pvt.LtdVersus-Sree Kamakhya Tea Co. Pvt.Ltd.				
		3.b. Marketing P Vt.LtdVersus-Siee Kamaknya Tea Co. PVt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.		Timani ADVOLATE	ed. Counsel for	
2,	Sautian Ad	Join	Appil out	Spain
4.	Aroih Ban Rayib Mu	eyee Ulich	Corporale 9 Delstor Co.	29/11/17.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that there are chances of settlement and prayed for adjournment. Prayer is allowed.

In view of the submissions of both the parties the case is adjourned to 12/12/2017.

List on 12/12/2017 for further consideration.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)